

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : The India Cements Ltd.  
Vs  
Call Express Constructions Pvt. Ltd.

**MAIN PETITION NUMBER** :CP(IB)/17(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA/1466CHE)/2024

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**ORDER**

Present: None for the Applicant.

This application has been filed seeking directions to the RP to accept the claim condoning the delay.

Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service.

List the application on **19.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

VS